COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 78 OF 2016

Dated: 10th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s R.M. Mittal Steel Pvt. Ltd. …. Appellant(s)
Vs.
The Managing Director,
Jaipur Vidyut Vitran Nigam Ltd. & Ors. …. Respondent(s)

Counsel for the Appellant (s)	:	Mr. S. Vallinayagam
Counsel for the Respondent (s)	:	Mr. Pradeep Misra and Mr. Manoj Kr. Sharma for R-1 Mr. R.K. Mehta Mr. Abhishek Upadhyay and Ms. Himanshi Andley for R.4

ORDER

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 07.09.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 22.09.2016 after serving copy on the other side.

List the matter on ***28.09.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/pr